

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.256/98

Tuesday, the 17th day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Smt Lilly A.V  
W/o Francis K.A.  
Kaitharath House  
Kalparamba,  
Irinjalakuda P.O.

...Applicant

(By advocate: Mr PC Sebastian)

Versus

1. The Supdt. of Post Offices  
Irinjalakuda Division  
Irinjalakuda P.O.

2. The Postmaster General  
Central Region  
Kochi 682 016.

...Respondents.

(By advocate Mr TPM Ibfahim Khan, SCGSC)

The application having been heard on 17.2.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant has applied for selection to the post of Extra Departmental Branch Postmaster, Kalaparamba Post Office alongwith other candidates sponsored by the employment exchange. Her candidature has been rejected by the respondents on the ground of non-sponsorship by the employment exchange. She has, therefore, filed this application for a direction to the respondents to consider her candidature also for selection and appointment to the post of Extra Departmental Branch Postmaster, Kalaparamba Post office though her name has not been sponsored by the employment exchange.

2. When the application came up for hearing today, learned counsel for the respondents submits that in view

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of the Supreme Court ruling in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & Ors. reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Postmaster, Kalparamba P.O. without her name being sponsored by the employment exchange.

3. In the light of what is stated above, this application is disposed of, directing the respondents to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Postmaster, Kalparamba P.O. without the employment sponsorship.

No order as to costs.

Dated 17th February, 1998.

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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